

nuclear capacity to 10,000 MWE by the year 2000.

(c) No Sir, but the Atomic Energy Commission has emphasised the advantages of clearing the entire programme as a package in terms of containing capital investment costs and reduction of gestation periods. The 10,000 MWE nuclear programme is still under consideration of Government.

Punishment to Pre-Shipment Inspection Officials

220. SHRI MOOL CHAND DAGA :
Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether a large number of Pre-shipment Inspection officials were punished for various acts of omission and commission; and

(b) if so, the number of officials punished during the last three years giving figures station-wise and year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA):

(a) and (b) : 26 officials were punished during the last three years as detailed below :

	1982	1983	1984
Bombay	1	3	3
Karunagapally (Kerala)	1	—	—
Kuzhithurai (Kerala)	1	—	—
Kattarakara (Kerala)	1	—	—
Kushithurai (Kerala)	1	—	—
Cochin	1	1	—
Kanpur	1	—	1
Madras	—	1	—
Cuddalore (T. N.)	—	1	—
Rajkot	—	—	1
Calcutta	—	—	1
Ludhiana	—	—	1
Agra	—	—	1
Faridabad	—	—	1
Delhi	—	—	1
Ghaziabad	—	1	1
Ahmedabad	—	1	—
Total	7	5	11